

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. C.P.(IB)-3961(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022**

**NAME OF THE PARTIES: - Alpha National Fire Safety Services Pvt
Ltd**

V/s

Cloud Nine Realtors Pvt Ltd

APPEARANCES: -

FOR THE OPERATIONAL CREDITOR : Absent

FOR THE CORPORATE DEBTOR : Absent

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **06.01.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)